

<i>Sl. No.</i>	<i>Name of the State</i>	<i>No. of ITIs</i>
15.	Punjab	5
	Total	100

[*Translation*]

**Under Utilisation of Installed Capacity
of Spinfed Mills in Punjab**

6563. S. ATINDER PAL SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the mills of Punjab Spinfed are making under utilisation of their installed capacity;

(b) if so, the names of mills under utilising their capacity and production of which is below their targets alongwith mill-wise details thereof?

(c) the reason for non-utilisation of the installed capacity;

(d) the steps being taken to enable them to utilise their full capacity and the time by which these mills would be able to do so; and

(e) the details of the mill-wise targets fixed for the current year?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d). The information is being collected and will be laid on the table of the House as soon as it is ready.

(e) No Mill-wise target has been fixed by the Government.

**Utilisation of Cotton Produced in
Punjab**

6564. S. ATINDER PAL SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether Government are aware that Punjab is the largest finest variety cotton producing state;

(b) if so, whether there is any comprehensive scheme with the Government for the complete consumption of this raw material in the State itself.

(c) whether Government propose to introduce any comprehensive scheme for producing superior quality of cotton cloth of international standards and quality in Punjab;

(d) if so, the complete details in this regard; and

(e) if not the reasons for not setting up textile industries on large scale in Punjab to provide the full benefit of the production to the farmers there?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Punjab produces the largest amount of short/medium staple cotton in the country.

(b) and (c). No, Sir.

(d) Does not arise.

(e) Government allows setting up of

textile industries in all States in accordance with existing norms of locational and other policies

[English]

Medium Irrigation Projects of Jhalawar and Dholpur Districts in Rajasthan

6565 SHRIMATI VASUNDHARA RAJE Will the Minister of WATER RESOURCES be pleased to state

(a) whether Government have a proposal to take up the execution of some medium irrigation projects in Jhalawar and Dholpur districts of Rajasthan during the Eighth five Year Plan period and

(b) if so the details of the estimated cost and irrigation potential of those projects?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA) (a) and (b) Eighth Plan has not been finalised, however the State Government have intimated that they propose to take up Chauli, Piplad and Gulan di medium irrigation projects at an estimated cost of about Rs 20 crores with irrigation potential of about 16 thousand hectare in Jhalawar district and Lower Parwati Medium Irrigation Project at an estimated cost of about Rs 11 crores with irrigation potential of about 8 thousand hectare in Dholpur district in the VIII plan

Job in Lieu of Land Acquisition in Punjab

6566 BABA SUCHA SINGH Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the scheme, if any, to settle the

land-owners whose land is being acquired for urban development in Punjab and Chandigarh,

(b) if so, the details thereof,

(c) whether there is any scheme to give them share in the new jobs created as a result of their land having been acquired and

(d) if not, the reasons thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) (a) to (d) The details being gathered and will be laid on the Table of the House

Rice to Southern States

6567 SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether a number of Southern States have requested to enhance the allocation of rice quota to those States and

(b) if so, the steps taken in that regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA) (a) and (b) The allocation of foodgrains for Public distribution System from the Central Pool are made on a month to month basis taking into account the overall availability of stocks in the Central Pool, relative needs of various States, market availability and other related factors Requests for increase in monthly allotments received from the States for increase in monthly allotments received from the States, including states from the southern India, are considered against the background of above mentioned factors